

DIVISION BENCH  
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/347(KB)2020  
IA(I.B.C)/1345(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | IL&FS FINANCIAL SERVICES LIMITED<br>VS<br>E VILLAGE KENDRA LIMITED |
| UNDER SECTION    | IBC UNDER SEC 7  |

Appearance via video conference/physically

For the RP

Ms. Nimisha Agarwal, Adv.

Mr. Sanjay Poddar, RP.

**ORDER**

1. Ld. Counsel for the RP present. RP present in person.

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2. This IA has been filed for taking on record progress report, which is at page 24.

This IA is supported by an affidavit of the liquidator which is at Page no. 9 .

Progress report is taken on record and this IA is **disposed of** accordingly.

3. It is submitted by the RP that one application is pending before the Hon'ble NCLAT.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**